

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

Respondent(s)

Date : 21-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Ms. Uzmi Jameel Husain, Adv.
Mr. Vaibhav Tandon, Adv.
Mr. Shakil Ahmed Syed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is not complete on respondent No.1/1. Ld. Advocate, Ms. Uzmi Jameel Husain, appearing on behalf of Mr.Shakil Ahmed Syed, Advocate-on-record seeks four weeks' time to file vakalatnama and counter affidavit on behalf of respondent No.1/1. Granted, as last opportunity, as one opportunity has already been granted vide order dated 12.12.2019.

Service is complete on respondent No.2 but none has entered appearance.

List again on 24.3.2020.

ANIL LAXMAN PANSARE
Registrar